(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0		0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	1136	4070741850	1280	3659704453	89.18	0	411037397	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2294601099	1	420332967	10.58	0	1874268132	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	9	902435	9	699673	0.01	0	202762	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	258628262	2	6123815	0.15	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	17	43005037	12	2588256	0.07	0	3582310	36834471	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	3911994372	0	0	0.00	3911994372		0	<u>Annexure 9</u>
Total		1308	10455168683	1241	3971607580	100.00	3911994372	2282227813	36834471	

Name of the Corporate Debtor: Revital Reality Private Limited; Date of Commencement of CIRP: 04-06-2024; List of Creditors as on: 04-06-2024; Name of IP: Mr. Gaurav Katiyar; Process Number: 1; Last 5 digitof registration number: 10409